

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.211**  
TO BE ANSWERED ON THE 2<sup>ND</sup> FEBRUARY, 2021

**BENEFICIARIES OF PMFBY**

211. SHRIMATI VEENA DEVI:  
SHRIMATI POONAM MAHAJAN:  
SHRI G.M. SIDDESHWAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the total number of farmers/beneficiaries who have filed claims under the Pradhan Mantri Fasal Bima Yojana (PMFBY) in the previous three years, State-wise;
- (b) the total amounts of claims filed by farmers and the actual amount that farmers received from insurance companies in Bihar;
- (c) the total number of farmers with landholding measuring five hectares or below;
- (d) whether it is a fact that this scheme has been extended to all farmers, in all the States; and
- (e) if so, the details thereof?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री ( SHRI NARENDRA SINGH TOMAR)

(a): As per provisions of Pradhan Mantri Fasal Bima Yojana (PMFBY), there is no need to file the crop loss/ claims intimation in case of wide spread natural calamities such as drought, flood etc. as the claims are calculated on the basis of shortfall in yield at the end of season. The end season, prevented sowing and midseason adversity claims are settled on the basis of Area Approach and yield data/crop damage report provided by concerned State Government. However, losses due to localized risks of hailstorm, landslide, inundation, cloud burst, natural fire and post-harvest losses due to unseasonal rains/cyclone/hailstorms are calculated on individual insured farm basis. Hence, farmers have to intimate the loss of their crops to the concerned insurance company/State Government/ financial institutions. Crop losses are assessed by a joint committee comprising representatives of State Government and concerned insurance company. Details of total number of farmers benefitted (who got claims) under the scheme for the years 2017-18, 2018-19 and 2019-20 are at **Annexure-I**.

(b): Year-wise details of claims reported and claims paid in Bihar under PMFBY are given in **Annexure-II**.

(c) : As per Agri-Census 2015-16, the total number of operational land holdings with operated area measuring five hectares or below is 1424.2 lakh.

(d) & (e): The PMFBY is available for all farmers and all States on voluntary basis. Crops and areas for coverage under the scheme are notified by the concerned State Government.

<b>State-wise Number of Farmers Benefitted under PMFBY as on 25.01.2021</b>			
<i>(number in lakh)</i>			
<b>State/UT Name</b>	<b>2017-18</b>	<b>2018-19</b>	<b>2019-20</b>
<b>A &amp; N Islands</b>	-	-	-
<b>Andhra Pradesh</b>	7.15	16.17	14.26
<b>Assam</b>	0.02	0.08	-
<b>Bihar</b>	2.18	-	-
<b>Chhattisgarh</b>	6.58	6.56	14.83
<b>Goa</b>	0.0002	0.0003	0.0007
<b>Gujarat</b>	3.90	13.77	0.93
<b>Haryana</b>	3.25	4.19	5.26
<b>Himachal Pradesh</b>	1.47	1.28	0.89
<b>Jammu &amp; Kashmir</b>	0.19	0.20	-
<b>Jharkhand</b>	1.39	0.58	-
<b>Karnataka</b>	6.19	13.67	5.08
<b>Kerala</b>	0.38	0.40	0.24
<b>Madhya Pradesh</b>	24.81	22.63	25.89
<b>Maharashtra</b>	53.72	80.04	87.31
<b>Manipur</b>	0.04	0.00002	0.03
<b>Meghalaya</b>	0.0001	0.002	0.01
<b>Odisha</b>	7.53	6.58	11.88
<b>Puducherry</b>	-	0.005	-
<b>Rajasthan</b>	25.28	20.57	23.26
<b>Sikkim</b>	0.001	0.00003	-
<b>Tamil Nadu</b>	9.86	18.50	11.30
<b>Telangana</b>	4.40	0.59	-
<b>Tripura</b>	0.03	0.002	0.07
<b>Uttar Pradesh</b>	5.85	6.21	9.46
<b>Uttarakhand</b>	0.70	0.85	0.94
<b>West Bengal</b>	5.49	7.08	-
<b>GRAND TOTAL</b>	<b>170.40</b>	<b>219.94</b>	<b>211.65</b>

*\* Kharif 2019 claims not fully reported; Rabi 2019-20 claim calculation under process*

## Annexure-II

<b>PMFBY- Details of claims in Bihar as on 25.01.2021</b>				
Year	Season	Reported Claims	Paid Claims	Farmer Applications Benefitted (Lakh)
		Rs. Crore		
2016-17	Kharif 2016	290.84	290.84	1.52
	Rabi 2016-17	57.01	57.01	0.64
	<b>Total</b>	<b>347.85</b>	<b>347.85</b>	<b>2.16</b>
2017-18	Kharif 2017	374.53	374.53	1.87
	Rabi 2017-18	26.99	26.99	0.31
	<b>Total</b>	<b>401.52</b>	<b>401.52</b>	<b>2.18</b>
<b>Grand Total</b>		<b>749.36</b>	<b>749.36</b>	<b>4.34</b>

*\*Bihar has not implemented PMFBY since Kharif 2018 onwards*

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